

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Dulichand Auto Sales Pvt Ltd Date of Commencement of Liquidation: 18-05-2022; List of Stakeholders as on Date: 28-03-2024; Name of IP: Mr. Jai Narayan Gupta; Process Number: 1; Last 5 digitof registration number: 10628

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		65452						NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	2305940						Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	10000000						Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	12371392						